GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1130
ANSWERED ON:04.03.2013
NATIONAL GREEN TRIBUNAL DIRECTIVES ON YAMUNA CLEANING
Babbar Shri Raj;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Yadav Shri Ranjan Prasad

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether National Green Tribunal (NGT) has expressed its severe displeasure on the cleaning of Yamuna riverbed;
- (b) if so, the details of directives passed by the Tribunal to speed up the work;
- (c) whether National Green Tribunal (NGT) has appointed five lawyers to ensure speedy clean up of Yamuna riverbed;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the departments/officials for non-compliance of the orders?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) An application No. 6/2012 is before Hon'ble National Green Tribunal (NGT) pertaining to removal of debris, solid waste, construction material etc. lying along the banks of River Yamuna. The NGT has directed vide its order dated 31st January, 2013 that the concerned officials of U.P. Government, Government of NCT of Delhi, Delhi Development Authority and East Delhi Municipal Corporation to take appropriate action for removal of the debris lying in the basin of river Yamuna and also take steps to ensure that no further debris is dumped on the banks of river Yamuna. NGT has also directed all Municipal Corporation of Delhi, U.P and DDA to identified and notify the sites for dumping of the debris.
- (c) & (d) The NGT by its order dated 31st January, 2013 has also appointed 5 Advocates as Local Commissioners to visit the sites and submit a report regarding removal of debris to NGT.
- (e) Does not arise, in view of above.